

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 196 OF 2022

Hariom Gupta

...Applicant

Versus

Nagar Palika Parishad, Loni & Ors.

...Respondents

INDEX

| S. no. | Particulars  | Page no. |
|--------|--|----------|
| 1.     | AFFIDAVIT ON BEHALF OF THE EXECUTIVE OFFICER, IN COMPLIANCE WITH THE ORDER DATED 09.01.2024                      | 3-5      |
| 2.     | ANNEXURE - 1<br><br>A TRUE COPY OF LETTER DATED 16.01.2024 TO PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT. | 6        |
| 3.     | ANNEXURE -2  |          |

|    |   |      |
|----|---|------|
|    | A TRUE COPY OF THE LETTER TO RO DATED 11.01.2024. | 7    |
| 4. | ANNEXURE – 3<br>A TRUE COPY OF PHOTOGRAPHS.       | 8-14 |

Applicants

Through

DATE: 18.01.2024  
PLACE: NEW DELHI



**PRIYANKA SWAMI**

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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 196 OF 2022**

Hariom Gupta

...Applicant

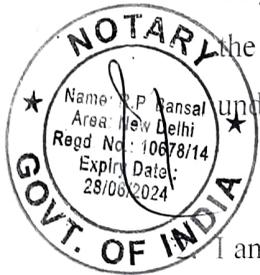
Versus

Nagar Palika Parishad, Loni & Ors.

...Respondents

**AFFIDAVIT ON BEHALF OF THE EXECUTIVE OFFICER, IN  
COMPLIANCE WITH THE ORDER DATED 09.01.2024**

1. I, Krishna Kant Mishra, s/o Ram Lawat Mishra, aged about 46 years, posted as Executive Officer, Nagar Palika Parishad, Loni, Ghaziabad, Uttar Pradesh, ~~PRESENTLY AT DELHI~~ do hereby solemnly affirm and state an oath as under: That I am duly authorized and competent to affirm the present affidavit on behalf of the State of UP, which has been prepared based on my official records and under my instructions.



I am fully conversant with the facts and circumstances of the present case on the basis of the records maintained in the office to enable me to file the present Affidavit on behalf of the NNP Loni.

3. That in relation to the above, OA No. 196/2022 Hariom Gupta v. Nagar Palika Parishad, Loni & ors. Highlights of the order dated 09.01.2024 passed is as follows –

*(Signature)*

*It may also be observed here that UPPCB cannot be a silent spectator to the violations of the Solid-Waste Management Rules 2016 and the Water (Prevention and Control of Pollution) Act 1974 and mere issuance of show cause notices without taking of appropriate action on the same or issuance of directions without implementation of the same cannot achieve the object of protection of environment. The UPPCB is directed to take action for imposition of environmental compensation and also prosecution of the concerned officers and the contractor alleged to have violated the environmental norms.*

4. That it is respectfully submitted that we have sent a letter to Principal Secretary, Urban Development Department, UP via Letter no. 1579/N.P.P.L.G.A./2023-24 dated 16.01.2024 regarding preparation of DPR of sewerage and drainage plan for the drainage of Pooja Colony of the municipality area under AMRUT 2.0. A true copy of the letter is annexed here as **Annexure 1**.



That a letter has been sent to Chief Engineer, Uttar Pradesh Jal Nigam (Urban), Ghaziabad for approval to prepare DPR of drainage. After preparation of DPR, further action taken will be done.

6. That further it is pertinent to mention here that via letter No. 1580/N.P.P.L.G.A./2023-24 dated 11.01.2024, Regional Officer, Regional Office Uttar Pradesh Pollution Control Board, Ghaziabad was informed

*(Signature)*

about all the steps taken in compliance of the order dated 09.01.2024. A true copy of the letter to RO is annexed here as **Annexure 2**.

7. That it is respectfully submitted that the water coming from the Pooja Colony is being accumulated in said acquired land of NHAI, as it is a low line area, the water is being removed by suction machine to avoid any environmental pollution. A true copy of the photographs of which are annexed here as **Annexure 3**.
8. That it is pertinent to mention here that the concerned DM, District Administration is monitoring the actions in compliance of the order dated 09.01.2024.
9. That in compliance with the order dated 09.01.2024 this short affidavit has been submitted accordingly.

**VERIFICATION:-**

Verified at New Delhi, on this **18 JAN 2024** day of \_\_\_\_\_, 2024 that the contents of the above Affidavit are true and correct to the best of my knowledge and based on the official records of the Respondent. No part of it is false and nothing material has been concealed therefrom.

IDENTIFIED BY

Through:



ATTESTED

Notary Public, Delhi  
(As Presented)

18 JAN 2024

DEPONENT

अवकाश अधिकारी  
नगर पालिका परिषद  
गाजियाबाद

DEPONENT

नगर पालिका परिषद लोनी  
गाजियाबाद

PRIYANKA SWAMI

Advocate

Standing Counsel, State of U.P.

F-13, JANGPURA, NEW DELHI 110014

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# कार्यालय नगर पालिका परिषद लोनी, जनपद-गाजियाबाद

पत्र संख्या :- 1579/न0पा0परि0लो0गा0/2023-24

दिनांक:- 16 जनवरी 2024

सेवा. में,

प्रमुख सचिव,  
नगर विकास विभाग, अनुभाग-1,  
उ0 प्र0 शासन।

**विषय:- अमृत 2.0 के अन्तर्गत पूजा कालोनी क्षेत्र की पानी निकासी हेतु सीवरेज ड्रेनेज प्लान तैयार कराये जाने के सम्बन्ध में।**

महोदय,

कृपया सादर अवगत कराना है कि नगर पालिका परिषद, लोनी, गाजियाबाद जनसंख्या की विशालता के आधार पर प्रदेश की सबसे बड़ी नगर पालिका है, जो लगभग 58.82 वर्ग किलोमीटर के क्षेत्र में विस्तृत है। ज्ञातव्य है कि जनगणना-2011 के अनुसार निकाय की कुल आबादी 5.86 लाख है जबकि वर्तमान में लगभग 10 से 12 लाख आबादी निवास कर रही है, इसका मुख्य कारण यह है कि निकाय राष्ट्रीय राजधानी दिल्ली के समीपस्थ है। इस कारण यहाँ अभी भी आधारभूत संरचनाओं का अभाव है। जनपद बागपत से आने वाली बसी ड्रेन का उत्प्रवाह आवास-विकास के क्षेत्र से होकर टीडीएस सिटी, लोनी, गाजियाबाद में आकर भर रहा है। लोनी नगर पालिका के आस-पास के अधिकांश वार्डों में सम्पर्क मार्ग ऊँचे-नीचे एवं कच्चे तथा डूब क्षेत्र होने के कारण निकाय में जलभराव एक गम्भीर समस्या के रूप में विद्यमान है। मानसून में बरसात का घनत्व अधिक होने के कारण एवं नगर पालिका परिषद, लोनी का भौगोलिक स्वरूप जलबहाव के अनुरूप न होने के कारण जल प्लावन की समस्या अधिक है। चूँकि उक्त क्षेत्र यमुना नदी के किनारे स्थित होने के कारण पालिका का क्षेत्र लो-लैण्ड एरिया के अन्तर्गत आता है एवं जल निकासी का कोई मुख्य स्रोत नहीं है।

उक्त के क्रम में अवगत कराना है कि पूजा कालोनी फ्रीहोल्ड कालोनी, जिसमें छोटे-छोटे मकानों के रूप में निवासी निवास करते हैं, जो घनी आबादी है। यह आबादी लगभग 20 से 25 वर्ष पूर्व में फ्री होल्ड कालोनी दिल्ली सहारनपुर रोड पर स्थित है। इस कालोनी का प्राकृतिक ढाल दिल्ली सहारनपुर रोड से सी-3 सेक्टर सिग्नेचर सिटी (यू.पी.एस.आई.डी.सी.) की ओर है एवं पूजा कालोनी, सी-3 सेक्टर सिग्नेचर सिटी (यू.पी.एस.आई.डी.सी.) से लगभग 01 मीटर से 1.50 मीटर ऊँचाई पर स्थित है तथा पूजा कालोनी की 7 से 8 कालोनियों का पानी, पावी सादकपुर में दिल्ली सहारनपुर रोड के पास स्थित गहरे गड्ढे में भरा रहता है।

उपरोक्त के सम्बन्ध में मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 196/2022 Hariom Gupta & Ors. Versus Nagar Palika Parishad, & Ors. में पारित आदेश दिनांक 09.01.2024 के मुख्य अंश निम्नवत् है:-

"It may also be observed here that UPPCB cannot be a silent spectator to the violations of the Solid Waste Management Rules 2016 and the Water (Prevention and Control of Pollution) Act 1974 and mere issuance of show cause notices without taking of appropriate action on the same or issuance of directions without implementation of the same can not achieve the object of protection of environment. The UPPCB is directed to take action for of environmental compensation and also prosecution of the concerned officers and the contractor alleged to have violated the environmental norms...."

अतः महोदय से सादर अनुरोध है कि अमृत 2.0 के अन्तर्गत पालिका क्षेत्र के पूजा कालोनी की जल निकासी हेतु सीवरेज व ड्रेनेज की डी0पी0आर0 तैयार कराने की स्वीकृति प्रदान करने का कष्ट करें।

16.1.24

(कृष्ण कान्त मिश्र)  
अधिशाली अधिकारी  
नगर पालिका परिषद लोनी  
गाजियाबाद

पत्रांक व दिनांक-तदैव

प्रतिलिपि-

- 1-निदेशक महोदय, स्थानीय निकाय निदेशालय, गोमतीनगर विस्तार, सेक्टर-7, लखनऊ।
- 2-जिलाधिकारी महोदय, गाजियाबाद को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
- 3-मुख्य अभियन्ता, उत्तर प्रदेश जल निगम (नगरीय), गाजियाबाद को इस अनुरोध के साथ प्रेषित कि पूजा कालोनी की जल निकासी हेतु सीवरेज व ड्रेनेज का डी.पी.आर. तैयार करने का कष्ट करें, चूँकि प्रकरण मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 196/2022 Hariom Gupta & Ors. Versus Nagar Palika Parishad, & Ors. से सम्बन्धित है; शीघ्रता अपेक्षित है।
- 4-क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड, आई0एन0एस0-2, सेक्टर-16, वसुन्धरा, गाजियाबाद को सूचनार्थ सादर प्रेषित।

16.1.24

अधिशाली अधिकारी  
नगर पालिका परिषद लोनी  
गाजियाबाद

# कार्यालय नगर पालिका परिषद् लोनी, जनपद-गाजियाबाद

पत्र संख्या : 1580 / न0पा0परि0लो0गा0 / 2023-24

दिनांक:- 17 जनवरी 2024

सेवा में,

क्षेत्रीय अधिकारी,  
क्षेत्रीय कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड,  
आई0एन0एस0-2, सेक्टर-16, वसुन्धरा,  
गाजियाबाद।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम0 ए0 संख्या-38 / 2023 in ओ0ए0 संख्या-196 / 2022, Hariom Gupta & Ors. Vs Nagar Palika Parishad, Loni & Ors व अन्य में पारित आदेश दिनांक 09.01.2024 के सम्बन्ध में।

महोदय,

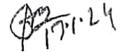
कृपया उपरोक्त विषयक सादर अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 196 / 2022 Hariom Gupta & Ors. Versus Nagar Palika Parishad, & Ors. में पारित आदेश दिनांक 09.01.2024 के मुख्य अंश निम्नवत् है:-

"It may also be observed here that UPPCB cannot be a silent spectator to the violations of the Solid Waste Management Rules 2016 and the Water (Prevention and Control of Pollution) Act 1974 and mere issuance of show cause notices without taking of appropriate action on the same or issuance of directions without implementation of the same can not achieve the object of protection of environment. The UPPCB is directed to take action for of environmental compensation and also prosecution of the concerned officers and the contractor alleged to have violated the environmental norms...."

उक्त के क्रम में अवगत कराना है कि पूजा कालोनी पावी सादकपुर में दिल्ली-सहारनपुर रोड(अंसल सिटी) के पास गड्ढों में जो पानी भरा हुआ है, वह घरों का पानी है, जिसकी निकाय स्तर से सीवर सेक्शन मशीन व अन्य माध्यम से पानी की निकासी करायी जा रही है, जिसके फोटोग्राफ संलग्न है। चूंकि उक्त क्षेत्र यमुना नदी के किनारे स्थित होने के कारण, पालिका का क्षेत्र लो-लैण्ड एरिया के अन्तर्गत आता है एवं जल निकासी का कोई मुख्य स्रोत नहीं है तथा यह दीर्घकालीन समस्या है, जिसका निस्तारण निकाय स्तर से किया जाना सम्भव नहीं है। इस हेतु निकाय के कार्यालय पत्र सं0-1579 / न0पा0परि0लो0गा0 / 2023-24 दिनांक:-16 जनवरी 2024 के माध्यम से प्रमुख सचिव, नगर विकास विभाग, उ0 प्र0 शासन से अमृत 2.0 के अन्तर्गत पालिका क्षेत्र के पूजा कालोनी की जल निकासी हेतु सीवरेज व ड्रेनेज की डी0पी0आर0 तैयार कराने की स्वीकृति एवं मुख्य अभियन्ता, उत्तर प्रदेश जल निगम (नगरीय), गाजियाबाद को डी0पी0आर0 तैयार करने हेतु पत्र प्रेषित किया गया है। डी0पी0आर0 तैयार होने के उपरान्त अग्रिम कार्यवाही सम्पादित की जायेगी।

सूचना सादर प्रेषित।

संलग्नक-उपरोक्तानुसार।



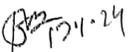
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नगर पालिका परिषद लोनी  
गाजियाबाद

पत्रांक व दिनांक-तदैव

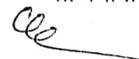
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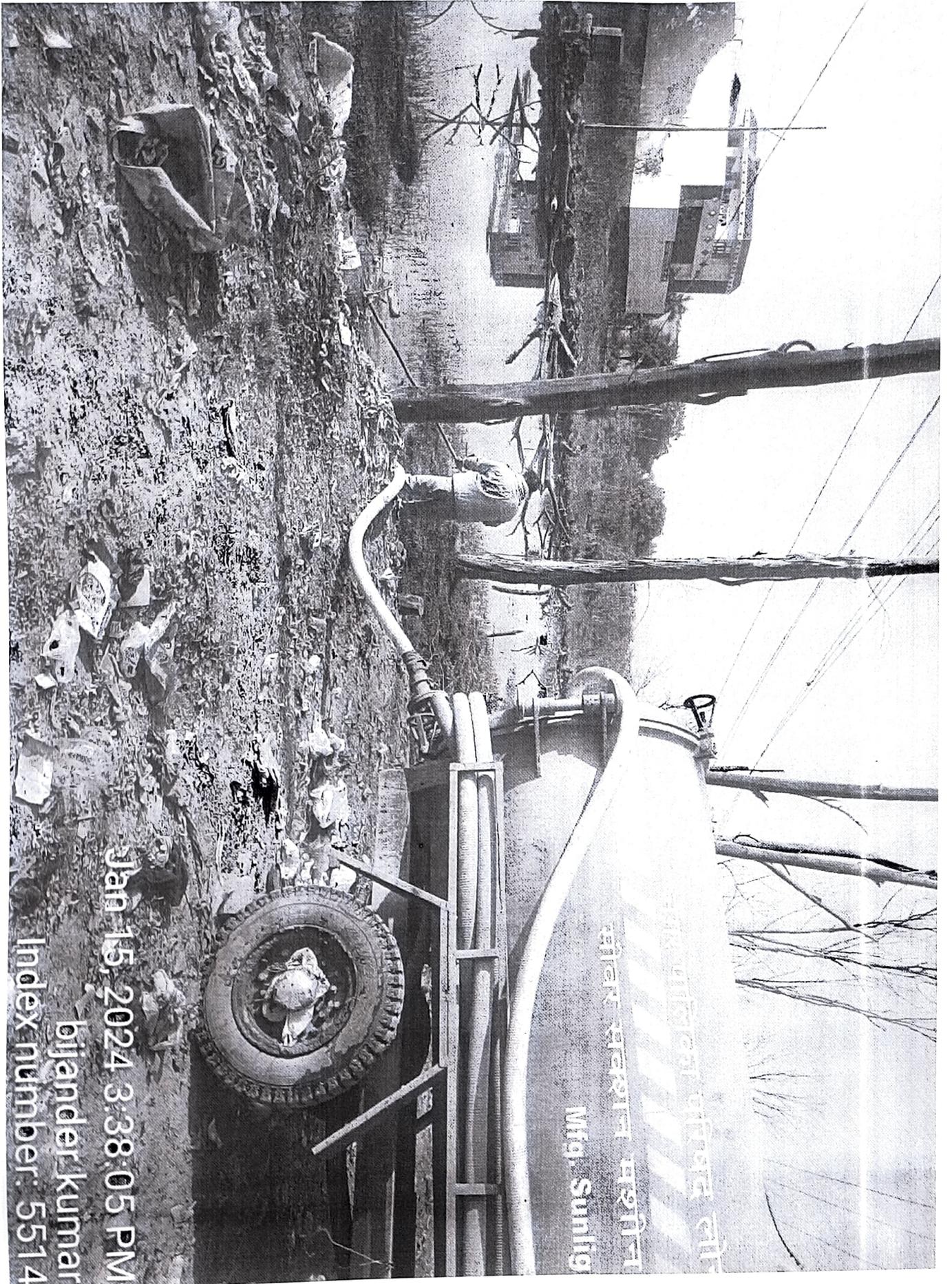
1-जिलाधिकारी महोदय, गाजियाबाद।

2-अपर जिलाधिकारी (प्रशासन) / वरि0प्र0अ0 स्था0नि0 महोदय, गाजियाबाद।



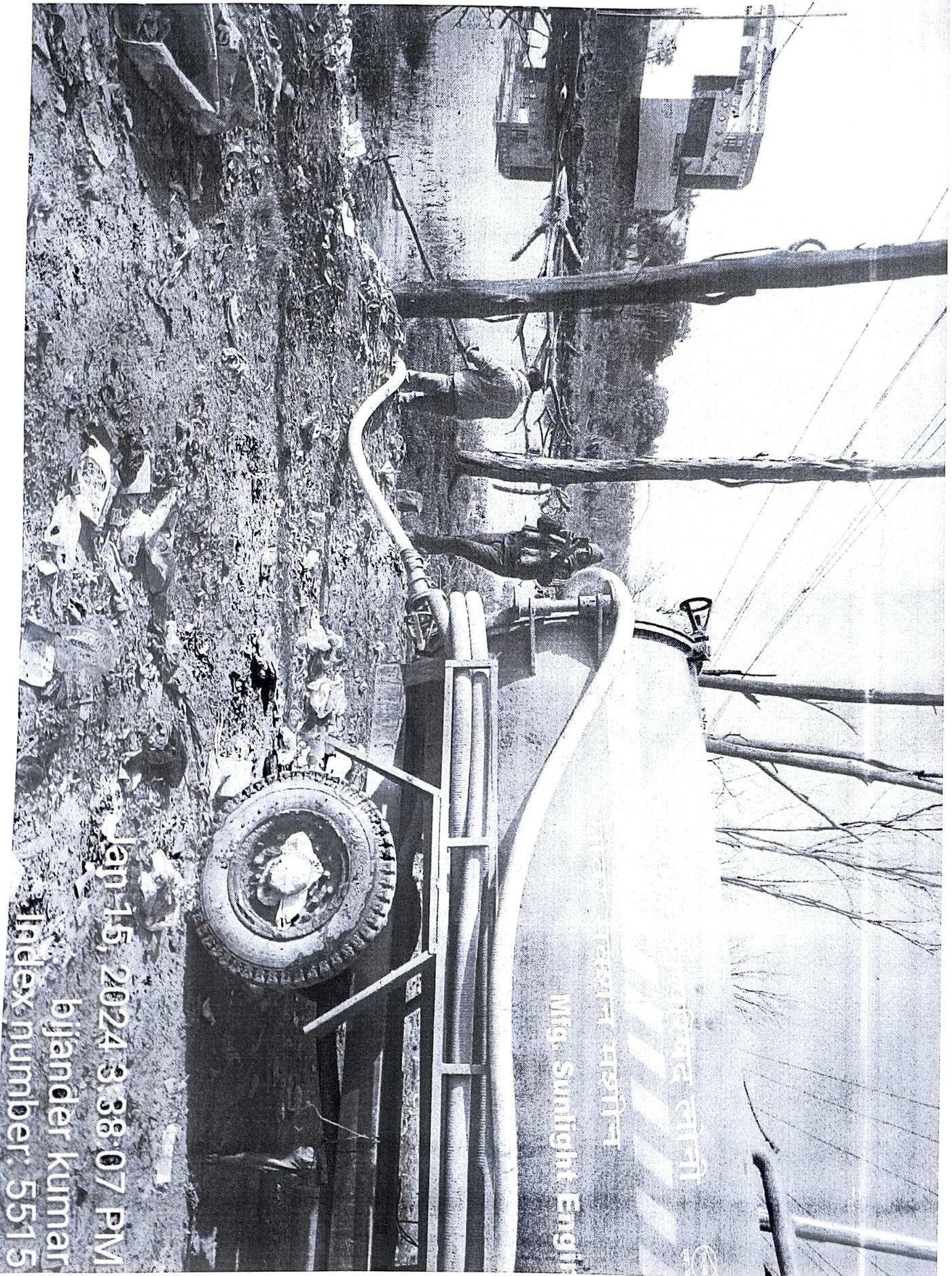
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नगर पालिका परिषद लोनी  
गाजियाबाद





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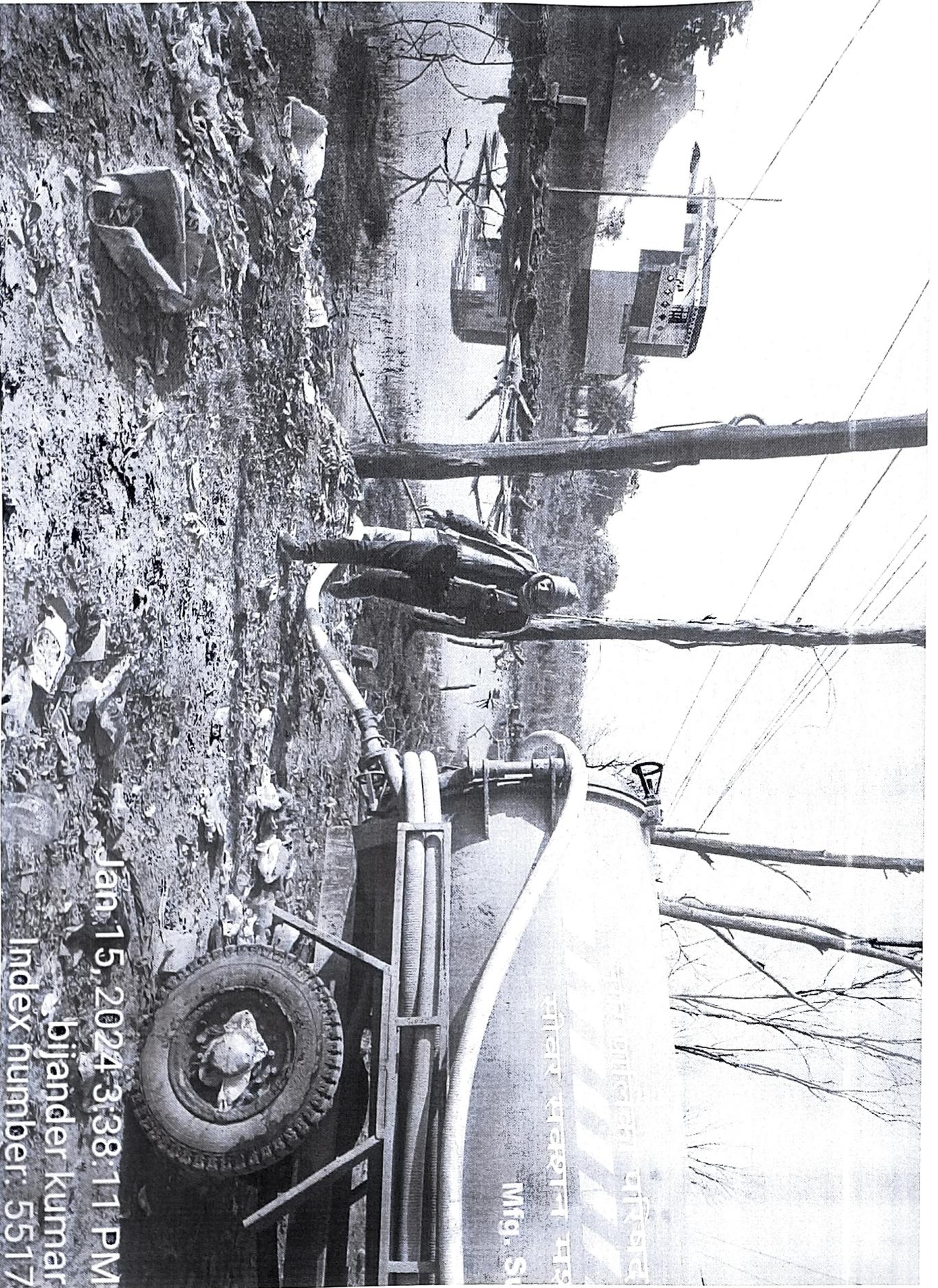
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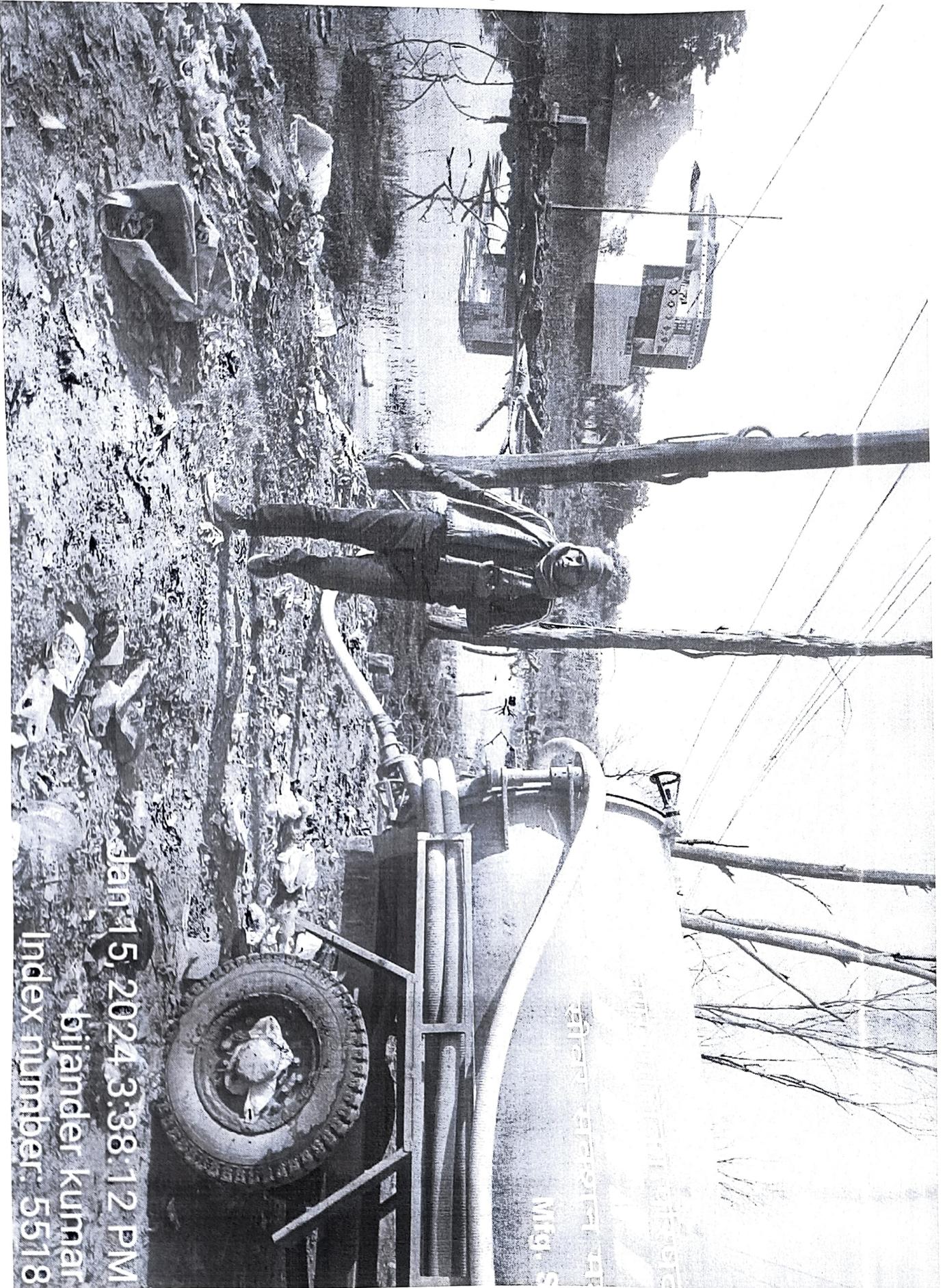
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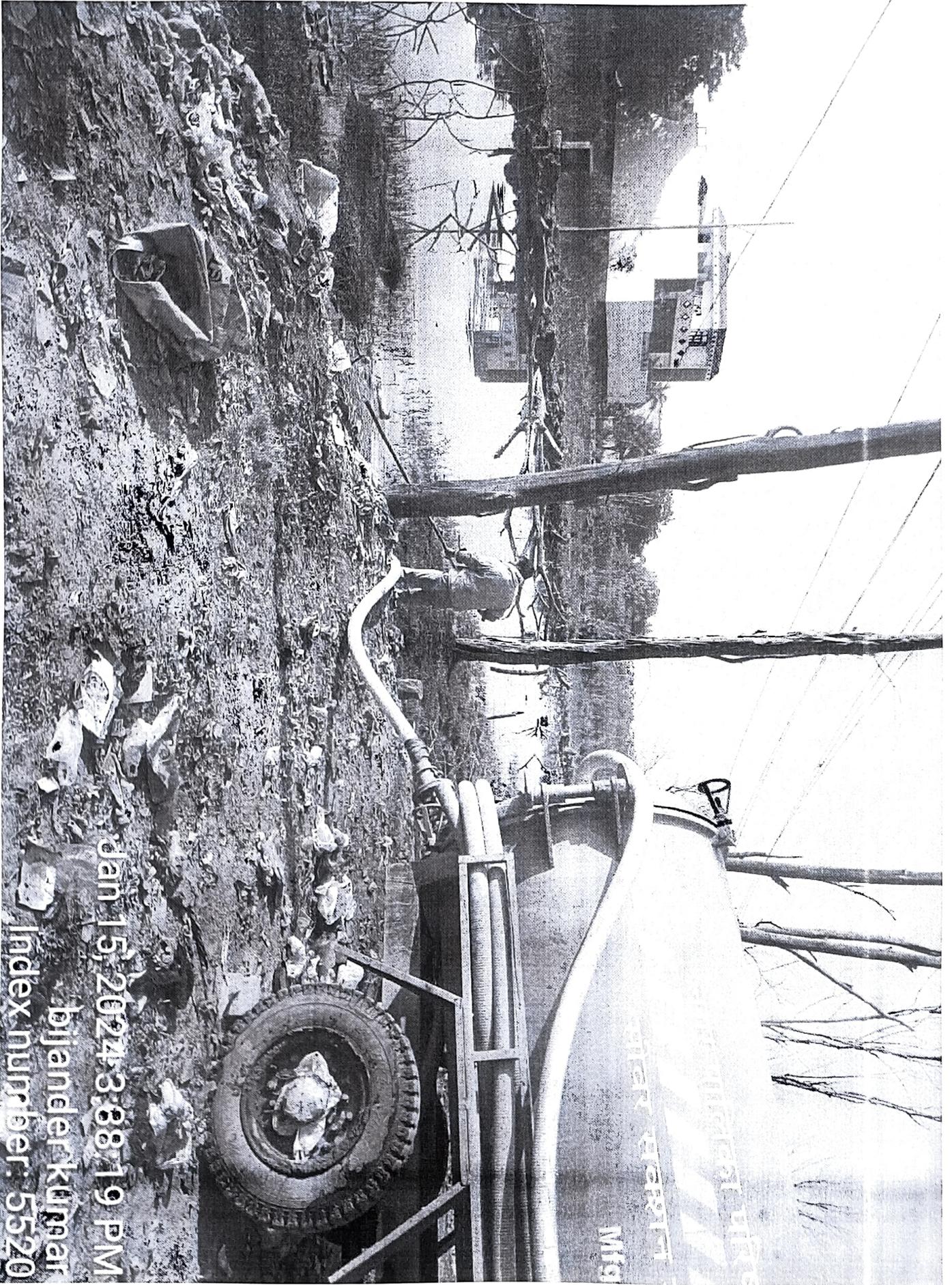


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